COURT II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 157 OF 2010

Dated :4th August, 2011

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Kerala State Electricity Board … Appellant(s)

Versus

Kerala State Electricity Regulatory Commission .. .Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George

Counsel for the Respondent(s):Mr. Ramesh Babu M.R.

O R D E R

Heard learned Counsel for the parties.

Judgment reserved.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

PK